

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5137  
ANSWERED ON:21.12.2000  
CASES OF ATTACKS RAISED BY NHRC  
PUSP JAIN

**Will the Minister of RAILWAYS be pleased to state:**

(a) whether the Human Rights Commission of India has taken up the cases of attacks on passengers while travelling in trains between January 01, 1999 till date; and

(b) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI DIGVIJAY SINGH )

(a) Yes, Sir.

(b) The details of cases of attacks on passengers while travelling in trains between 1.1.1999 to 30.11.2000 is as under :-

Sl. No.	Name of the complainant	Subject
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1. Shri Rajendra Kishore, Distt. Bhagalpur Alleged assault/misbehavior and extortion of money from passenger by GRP and BMP on Patna-Gaya section.

2. Smt. Puja Devi, Distt. Bhagalpur. Alleged murder of late Shri Naresh Saha and Shri Basant Pandit by GRP personnel while travelling by Jamalpur-Howrah Super Express on 11.8.2000.

3. Shri K.N. Pandey, Bhopal. Alleged misbehavior and assault on passenger by GRP in train Cochin-Barauni Express on 14.4.2000 between Jhansi and Orai.